

(d) the time by which the post reserved for this category are likely to be filled by the candidates of this category

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) to (d). The requisite information is being collected and will be laid on the Table of the House.

Sterilisation Operation performed in Delhi during 1976

677. SHRI SHEO SAMPAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

(a) the total number of sterilisation operations performed in Delhi during 1976;

(b) whether Government have ascertained that this number is not an exaggerated one;

(c) the number and nature of complaints received or noticed by Government of forceful realisation of amount, goods etc., for organising family planning camps in Delhi from persons/traders etc., by various unscrupulous organisers of these camps; and

(d) the action Government propose to take against such persons who extorted money and other goods without making payment and also to ask the organisers to make payment for the goods they had purchased and not made the payment so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) 1,42,722 cases.

(b) During the course of the year a few sample checks of the reported performance have been made, but it is difficult to say on that basis whether the reported performance is exaggerated. A more comprehensive check will be undertaken in due course

Delhi Administration has also ascertained on the basis of test checks that the number of sterilisations given by them is not an exaggerated one.

(c) Two complaints were received by Delhi Administration wherein the allegations of collection/extortion of money from the shop keepers of Tilak Nagar, Delhi, under the threat of action under MISA and DIR by a person were levelled. These amounts were reported to have been collected for organising family planning camps.

(d) The complaints received by the Delhi Administration were regarding the collection of money only. Action has been initiated by Delhi Administration against the defaulters under Section 384 of IPC.

Scheduled Castes and Scheduled Tribes in Indian Missions Abroad

678. SHRI SHEO SAMPAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of persons belonging to Scheduled Castes and Scheduled Tribes posted in our Missions abroad and their percentage in relation to the total number of staff sent abroad in our missions; and

(b) the efforts made or proposed to be made to increase their representations in our missions abroad?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) There are 117 members of the Scheduled Castes and Scheduled Tribes posted abroad at present (98) Scheduled Caste and 19 Scheduled Tribe). Together they comprise approximately 6 per cent of the total number of India based officials posted in our Mission abroad, but the number is subject to variation.

(b) In postings abroad there is no reservation but the Ministry keep in mind the need to take into consideration the official's previous experience.